

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 22.05.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1719 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Regal Machine Tools Pvt. Ltd. & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha
2.	I.A. No. 1720 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Om Logistics Ltd. Vs. MSR Telecom Pvt. Ltd.	Arun Aggarwal
3.	I.A. No. 1721 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Seajaan Logistics Pvt. Ltd. Vs. Impex India INC.	Pranab Prakash

For Orders

4.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank &Ors.	Ashim Vachher
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By Order

-sd/-

Deputy Registrar